

Central Administrative Tribunal
Calcutta Bench

MA/469/99
MA/470/99
OA/283/96

Date of Order:

Present:

Hon'ble Mr.B.P.Singh, Administrative Member

Hon'ble Mr.Nityananda Prusty, Judicial Member

Baidya Nath Singh **Applicant**

-Vs, -

Union of India through GM, ER
and 4 others

Respondents

For the applicant : Mr.A.K.Banerjee, Counsel

For the respondents : None.

ORDER

B.P.Singh, AM

None appears on behalf of the respondents.

Ed.Counsel for the applicant submits that last time also when the case was taken up, none appear for the respondent authorities.

2. In view of nonappearance of 1d.Counsel on behalf of the respondent authorities the applicant is directed to take serve notice upon the other side and file affidavit of service within a period of 2 weeks. Put up the matter on 28-3-2003. Plain copy of the order be given to the 1d.Counsel for the applicant.

Member (J)

Member (A)